BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.183/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th October 2017, 10.30 A.M

Name of the Company		Frenzy Commercial Pvt Ltd & Ors.		
Under Section		230-232		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	4.1	· Opadla	latiti-	24/10/17
2.	Hr.	T. K. DAS, IELS Assistant Direton	RD(ER) MCA	Am 24/10/17

ORDER

Ld. Counsel for the petitioners and Mr. T. K. Das, Asstt. Director from the Office of the Regional Director representing the Central Government is present.

Ld. Counsel for the petitioner submitted that Central Government has raised certain queries for which he needs some time to file reply. In the circumstances the case is adjourned to 07/12/2017.

Reply of the Central Government and Official Liquidator may be filed by 30/11/2017 with a copy to the petitioner.

List on 07/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)